

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

Court No. : 1

Date : 13/02/2018
Day : Tuesday
Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	<u>MISC. MATTERS</u> ST/COD/60449/2017 ST/60932/2017 <u>REGULAR MATTERS</u>	Ms Patel Job Placement	C.C.E Shimla	Naveen Bindal/DR	
2	E/2356/2005	C.C.E. CHANDIGARH	ATUL CASTINGS LTD.	DR/IP	
3	E/1062/2007	C.C.E LUDHIANA	LAKSHMI STEEL ROLLING MILLS	DR/IP	
4	E/1048/2008	HINDUSTAN INSECTICIDES LTD.	C.C.E CHANDIGARH-I	P. N. Kalra /DR	
5	E/2247/2009	C.C.E. DELHI IV	HARYANA CONCRETE PRODUCTS LTD	DR/IP	
6	E/40/2010	GUPTA METAL SHEETS PVT. LTD.	C.C.E DELHI-III	L. P. Asthana & Reena Khair/DR	}
7	E/41/2010	Agrawal Metal Works Pvt. Ltd.	C.C.E Delhi-iii	T. R. Rustagi, Advocate/DR	
8	E/42/2010	Shiva Metal Traders,	C.C.E Delhi-iii	L. P. Asthana & Reena Khair/DR	
9	E/43/2010	V.k.enterprise,	C.C.E Delhi-iii	L. P. Asthana & Reena Khair/DR	}
10	E/494/2010	Yamuna Fabricators Unit Iii	C.C.E Panchkula	V. LAKSHMI KUMARAN/DR	
11	E/581/2010	Ace Cables Industries (p) Ltd.	C.C.E Delhi-iv	K. L. Handa, Consultant,/DR	}
12	E/670/2010	ACE CABLE INDUSTRIES PVT. LTD.	C.C.E. DELHI IV	K. L. Handa, Consultant,/DR	
13	C/51/2015	E G Pharmaceuticals	C.C. LUDHIANA	Naveen Bindal/DR	
14	C/52/2015	Levant Importers Pvt Ltd	C.C. LUDHIANA	Naveen Bindal/DR	}
15	C/53/2015	Levant Importers Pvt Ltd	C.C. LUDHIANA	Naveen Bindal/DR	
16	C/50817/2015	Amardeep Singh	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	



Prepared By



Checked By


8.2.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh